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Title: Motion for introduction of the Finance Bill, 2008 (Motion Adopted).

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 2008-2009.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 2008-2009."

The motion was adopted.

MR. SPEAKER: The Minister may now introduce the Bill.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

MR. SPEAKER: The Finance Bill, 2008 has been introduced.

The House now stands adjourned till 11 am on Monday, March 3, 2008/Phalguna 13, 1929 (Saka).

12.51 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on [\[r2\]](#) Monday, March 3, 2008/Phalguna 13, 1929 (Saka).

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** Introduced with the recommendation of the President.

Fd. By 'b' [\[R1\]](#)

[\[r2\]](#) Friday, March 10, 2000/Phalguna 20, 1921 (Saka).